IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.107(ND)/2016

IN THE MATTER OF:

Subhash Manocha & Ors.

... Petitioners

Vs.

M/s. Columbus International Shoes Pvt. Ltd. & Ors.

Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner :

Dr. U.K. Chaudhary, Sr. Counsel

Ms. Ranjana Roy Gawai, Mr. Pervinder Tawar, Mr. Himanshu Vij, Advocates

For the Respondent

Mr. A.S. Chandhlok, Sr. Adv.

Ms. Manmeet Arora, Mr. Tarang Gupta,

Adv.

Mr. Nesar Ahmad, FCS

Mr. Sharad Rajwansh, FCS & Mr. Ahsan Ahmad, Advocate

ORDER

C.A. No. 44 (PB)/2017

For Order, see C.P. No. 85(ND)/2016.

•

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEÉPA KRISHAN) MEMBER(TECHNICAL)

Sal-